

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 18 of 2014
in DFR No. 2492 of 2013**

Dated : 7th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Vidarbha Industries Association

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan**

ORDER

**IA No. 9 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 16.01.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **16.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt